

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/4985/A

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Gote Mega,
District & Sessions Judge,
Aalo, West Siang District,
Arunachal Pradesh.

Dated Guwahati nd 22 December, 2020.

Sub: Station leave permission.

Ref:- Your letter No. DSC/Aalo-29/2019(Vol.-II)/450 dtd. 21.12.2020.

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission on 22.12.2020 and 24.12.2020 to 29.12.2020. A senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

4987 **REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-21/2008(Pt.)/4986-1A dated 22.12.2020

Copy to:

1. The Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.
2. The Project Manager, Gauhati High Court.


REGISTRAR (VIGILANCE)

Rdgs